

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GLOBAL HOUSEWARE LIMITED Date of Commencement of Liquidation: 19-12-2018; List of Stakeholders as on Date: 31-12-2019; Name of IP: Mr. Vijender Sharma; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				3045776				NA
3	Secured financial creditors	4	550715298	4	548273517		2441781		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	17	143040019	17	142660953		379066		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	4	2470341	3	893574		713201		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	6805915	1	6805915				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	58109425.52	8	54964756		2861469.52		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1637949	1	1465870		172079		<a href="#">Annexure 9</a>
Total		35	762778947.52	34	758110361	0	6567596.52	0	